Tea Board provides financial assistance to the tea industry under its ongoing schemes viz., Tea Plantation Finance Scheme. Tea Machinery and Irrigation Equipment Hire Purchase Scheme and Replantation Subsidy Scheme.

Under the Plantation Finance Scheme, long term loans at the rate of Rs. 20,000 for plains gardens and Rs. 25,000 per hectare for hill gardens are advanced for extension planting, replacement and/or replanting. Tea Machinery and Irrigation Equipment Hire Purchase Scheme provides for supply of tea machinery, irrigation equipment, vehicles etc. to tea gardens on deferred payment basis. For tea machinery and vehicles, the ceiling per garden is Rs. 10.00 lakhs and for irrigation equipment also the ceiling is Rs. 10.00 lakhs. Replantation subsidy scheme provides for outright grant at the enhanced rates of Rs, 10,400 for plains gardens, Rs. 15,000 per hectare for Darjeeling gardens and Rs. 12,500 per hectare for gardens located in other hilly areas with effect from 1 October, 1980. This is for replanting/replacement planting of old and uneconomic tea areas. The Tea Area Rejuvenation and Consolidation Subsidy Scheme provides for outright grant at the rate of Rs. 3,000 per hectare for rejuvenation and infilling and Rs 4,000 per hectare for rejuvenation and infilling with inter-planting of existing uneconomic tea areas in the hills. The scope of the scheme has since been extended to tea areas of Tripura and Tilla areas of Cachar. For the development of small tea growers, Tea Board has liberalised the terms and conditions of the Replantation Subsidy Scheme and Tea Area Rejuvenation and Consideration Subsidy Scheme. Under a separate scheme, namely, Tea Packaging/Bagging Finance Scheme, Tea Board finances import of tea bagging/packaging machinery, A limit of Rs. 15 lakhs is prescribed for each applicant under this scheme.

Tea Board has set up tea nurseries in Tamil Nadu, Kerala. Himachal Pradesh and Tripura for the benefit of small growers. Besides this, the Tea Board also assists in the construction of co-operative tea factories, warehouses, water supply systems etc. For introducing tea cultivation in non-traditional areas like Mizoram, Manipur. Arunachal Pradesh, Nagaland etc., a new scheme, namely, New Tea Unit Financing Scheme, has recently been introduced by the Board. Under this Scheme, Rs. 25,000/- per hectare is available as loan Rs. 15,000/- per hectare as subsidy, with Rs. 10,000/- per hectare as the entrepreneur's contribution. Tea Board has also set up tea nurseries in Nagaland, Arunachal Pradesh and Manipur.

कलकत्ता पत्तन से कंटेनर सेवा के द्वारा चाय का निर्यात

932. **श्री सन्तोष मोहन देव :** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कलकत्ता पत्तन से कटेनर सेवा के द्वारा चाय का निर्यात करने का विचार है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खां) : (क) और (ख) : कलकत्ता पत्तन से कन्टेनरों में चाय का निर्यात पिछले कुछ वर्षों से होता रहा है, हालांकि हुआ सीमित मात्रा में है। विदेशी खरीदारों से उन की अधिक मांग होने के फलस्वरूप कन्टेनरों में चाय के नौभार यातायात में अभी हाल में वृद्धि का रुख रहा है। भारत-ब्रिटेन/महाद्वीप मार्ग के परम्परागत

मार्ग में तीन भारतीय नौवहन कम्पनियां अर्थात् शिपिंग कारपोरेशन आफ इण्डिया, सिंधिया स्टीम नेवीगेशन कं० तथा इण्डिया स्टीम शिप कं० कन्टेनर सेवाएं उपलब्ध करती रही हैं। अभी हाल में उन्होंने इंडियन कन्टेनर लाइन्स (आई० सी० एल०) नाम से एक संयुक्त कन्टेनर सेवा स्थापित की है। ऐसे अन्य मार्गों पर, जिनमें कन्टेनरीकरण की सीमा अपेक्षत: सीमित है, नौवहन कम्पनियां धीरे-धीरे कन्टेनर सेवा बढ़ाने का प्रयास कर रही हैं। कलकत्ता पत्तन ट्रस्ट प्राधिकारियों ने, उन नौवहन कम्पनियों के सहयोग से, जो कन्टेनर सेवा तथा अन्य सम्बद्ध हितों का काम चला रही हैं, बढ़ते हुए कन्टेनर यातायात की आवश्यकताएं पूरी करने के लिए तट-आधारित सुविधाएं विकसित करने के लिए कतिपय योजनाएं शुरू की हैं।

पाकिस्तान को घी की तस्करी

933. श्री कृष्ण कुमार गोयल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देसी घीं की पाकिस्तान को भारी मात्रा में तस्करी की जा रही है जिसके परिणामस्वरूप बाजार में उसकी गंभीर कमी है ; और

(ख) यदि हां, तो सरकार द्वारा इस बारे में क्या कदम उठाये गये हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख) : सरकार को मिली रिपोर्टों से ऐसा कोई संकेत नहीं मिलता है कि भारत-पाक सीमा के पार पाकिस्तान को देशी घी बड़े पैमाने पर चोरी-छिपे भेजा जा रहा है।

तथापि उस क्षेत्र में तैनात सीमाशुल्क प्राधिकारियों और सीमा सुरक्षा बल को, सीमा पार तस्करी के प्रयासों को रोकने के लिए सतर्क कर दिया गया है।

Performance of T.F.A.I.

934. SHRI KRISHNA KUMAR GOYAL :
SHRI SANAT KUMAR MANDAL :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the programme for Pragati Maidan of the Trade Fair Authority of India to popularize the fair grounds and increase the revenue has failed ;

(b) whether it is a fact that TFAI had incurred a loss of over Rs. 8 crores ;

(c) whether it is also a fact that the Reserve Fund of the Authority has also reduced and slow winding up of the activities has started ; and

(d) what steps Government propose to take to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) It is too early to draw any inference.

(b) The excess of expenditure over income in the accounts of the Authority during the three years 1977-78 to 1979-80 amounted to about Rs. 6.01 crores. The deficit was on account of the special accounting arrangements followed during these years under which the amounts received as grants from Government for the activities of the Authority were credited directly to the Capital Account instead of being treated as revenues. The financial results for the year 1980-81 have not yet been finalised.

(c) Out of a capital reserve of Rs. 2.79 crores on 31st March 1980, a sum of about Rs. 20 lakhs was spent during 1980-81 on capital works. No winding up of activities is taking place.

(d) The activities of the Authority are under constant review by the Board and by the Government.